

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 105  
CP No. 22/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Mr. Pravinbhai Rajmal Shah & Anr.**

**...Petitioners**

**Versus**

**M/s G.N. Organics Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Himanshu Bhargava, Proxy  
For the Respondent : Tanisha Khubchandani, Adv.

**ORDER**

Heard Mr. Himanshu Bhargava, Proxy counsel appearing on behalf of Ms. Manasvi Thapar, Adv. for the Petitioner. Ms. Tanisha Khubchandani, Adv. appearing on behalf of the Respondent. Written submissions have been filed on behalf of both the parties. Copy of the same has been furnished to the respective counsels. List the matter for arguments on 21.08.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 01, 2024